

DIVISION BENCH

ITEM NO.133

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

CP (IB) No.62/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 29th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	M/S. CORNISH ALUMINIUM INDIA PVT. LTD. V/S BHOLASINGH JAIPRAKASH CONSTRUCTION LTD.
UNDER SECTION	9 IBC

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 3rd June, 2024.

**-Sd-
(Court Officer)**

29th April, 2024

*Avaneesh Kumar Singh
(Stenographer)*